

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 17<sup>th</sup> November, 2022

No.HC.VII-131/2018/ **10729** /A. In the interest of administration, the following Staffs of the Subordinate Courts in Assam are transferred as shown below against their names:

Sl. No.	Name of the staff with designation	New place of posting
1.	Shri Dipjyoti Das, LDA, Office of the District & Sessions Judge, Barpeta	Transferred against the existing vacancy of LDA, Office of the Principal Judge, Family Court, Barpeta
2.	Shri Jyotirmoy Medhi, LDA, Office of the Special Judge, CBI, Assam, Additional Court No.1, Guwahati	Transferred against the existing vacancy of LDA, Office of the District & Sessions Judge, Kamrup (M), Guwahati
3.	Shri Polash Goswami, LDA, Office of the Chief Judicial Magistrate, Dibrugarh	Transferred against the existing vacancy of LDA, Office of the District & Sessions Judge, Dibrugarh

**(The names here-in-above are not in order of seniority)**

The above Staff will join at their place of postings immediately.

By Order,  
Sd/-Romen Baruah  
**REGISTRAR (VIGILANCE)**

Memo No.HC.VII-131/2018/ **10730-10746** /A.

Dated 17.11.2022

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
4. The Special Judge, CBI, Assam, Additional Court No.1, Guwahati. He is requested to release Shri Jyotirmoy Medhi, LDA in order to enable him to join at his new place of posting immediately.

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5. The District & Sessions Judge, Barpeta. He is requested to release Shri Dipjyoti Das in order to enable him to join at his new place of posting immediately.
6. The Chief Judicial Magistrate, Dibrugarh. She is requested to release Shri Polash Goswami, LDA in order to enable him to join at his new place of posting immediately.
7. The District & Sessions Judge, Kamrup (M), Guwahati for information and necessary action.
8. The District & Sessions Judge, Dibrugarh for information and necessary action
9. The Principal Judge, Family Court, Barpeta for information and necessary action.
10. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
11. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
12. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
13. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
14. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.
15. Shri Dipjyoti Das, LDA, Office of the District & Sessions Judge, Barpeta.
16. Shri Jyotirmoy Medhi, LDA, Office of the Special Judge, CBI, Assam, Additional Court No.1, Guwahati.
17. Shri Polash Goswami, LDA, Office of the Chief Judicial Magistrate, Dibrugarh.

(The names of the above employees are not necessarily in order of Seniority)

**REGISTRAR (VIGILANCE)**  
**GAUHATI HIGH COURT, GUWAHATI**